

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2167
ANSWERED ON:20.07.2009
CORPORAL PUNISHMENT IN SCHOOL
Mutterwar Shri Vilas Baburao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether reports of violence on children in the form of corporal punishment are on the increase in the recent past;
- (b) whether the National Commission for Protection of Child Right has written to all the State Governments and sought reports about the steps taken by the school authorities to curb such activities against the children;and
- (c) if so, the response of the various State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) and (b) Sporadic instances of corporal punishment in schools were reported in the media in the recent past. The National Commission for Protection of Child Rights (NCPCR) had written to all State/UT Governments in August 2007 and May 2009 for prohibition of corporal punishment in schools. Ministry of Human Resource Development had also written to the State Governments in December 2007 to prohibit corporal punishment in all schools under the jurisdiction of the State Government in the light of the national policy on education.

(c) Ten States have positively responded to the National Commission for Protection of Child Rights.